

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 285 OF 2016 &
IA NO. 585 OF 2016**

Dated: 16th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

DANS Energy Pvt. Ltd.

....

Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Änr.

....

Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for UPCL

ORDER

As agreed by learned counsel for the parties, list the matter on
22.11.2016.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt